

SUPREME COURT OF INDIA

Re: Appointment of Mr. Justice P.R. Ramachandra Menon, Judge, Kerala High Court as Chief Justice in Chhattisgarh High Court.

Office of the Chief Justice of the Chhattisgarh High Court has fallen vacant recently, consequent upon resignation of Mr. Justice A.K. Tripathi, Chief Justice of that High Court. Therefore, appointment to that office is required to be made.

Mr. Justice P.R. Ramachandra Menon is the senior-most Judge from Kerala High Court and has been functioning there since his elevation as Judge of that High Court. Having regard to all relevant factors, the Collegium finds Mr. Justice P.R. Ramachandra Menon suitable in all respects for being appointed as Chief Justice of the Chhattisgarh High Court. The Collegium resolves to recommend accordingly.

While making the above recommendation, the Collegium is conscious of the fact that consequent upon the proposed appointment, there will be two Chief Justices from Kerala High Court.

(Ranjan Gogoi), C.J.I.

(S.A. Bobde), J.

(N.V. Ramana), J.

New Delhi,
April 08, 2019.